

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 07th day of August 2018

Original Application No. 330/01310 of 2017

Hon'ble Mr. Gokul Chandra Pati, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Harish Chandra

...Applicant

By Adv : Shri M.K. Tripathi

V E R S U S

Union of India and others

...Respondents

By Adv: Shri M.K. Singh and Shri P.S. Prasad

O R D E R

By Hon'ble Mr. Gokul Chandra Pati, Member (A)

List revised. None for the parties.

2. No one was present on behalf of the applicant on the last date also i.e. 26.03.2018. It appears that the applicant has lost interest to pursue his case. Accordingly, the OA is dismissed in default for non prosecution.

(Rakesh Sagar Jain)
Member (J)

(Gokul Chandra Pati)
Member (A)

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